

**THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA):** (a) to (c) Modifications in the Pilot Plant proposed by M/s Chemical and Metallurgical Design Company Ltd. (C.M.D.C.) were incorporated by them during December, 1976—May, 1977. Thereafter the tests were taken in hand. Tests were conducted from 31-8-77 to 15-10-77. The report of the tests is awaited. However a preliminary review of the test data indicate that the results of the tests were not satisfactory. The Government has initiated action for the import of foreign technology for the Project.

#### **Amendment of Haj Committee Act**

4834. **SHRI GANANATH PRADHAN:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Haj Committee Act is going to be amended; and

(b) if so, the basic feature of its amendments?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU):** (a) The Haj Committee Act is under active review for possible modifications, to make it more broad-based and representative.

(b) Does not arise, as the Government have not formulated their final views on the subject.

#### **Extra-departmental employees of Post and Telegraph Department in Tamilnadu.**

4835. **SHRI A. MURUGESAN:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of extra-departmental employees in Posts and Telegraphs Department District-wise in Tamilnadu;

(d) the number of years for which they are working in that capacity; and

(c) particulars as to when and how their services are proposed to be regularised?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI):** (a) and (b) The information is being collected and will be placed on the Table of Lok Sabha as soon as it is received.

(c) It is not proposed to regularise their services.

#### **Leakage in reservoir for Sulphuric Acid in Cold Rolling Mill of the BSL**

4836. **SHRI A. K. ROY:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the reservoir for sulphuric acid in cold rolling mill of the Bokaro Steel Limited made and erected at the cost of Rs. 12 crores by the Simon Carves & Co. has started leaking soon after commissioning;

(b) whether the ovens of the 4 battery of the Cokeoven section of the Bokaro Steel Ltd. have also got damaged within a short period of starting; if so, the reasons therefor;

(c) whether in all those erection, lot of corruption was there which resulted the defects in the plant; and

(d) if so, what steps Government propose to take in the matter?

**THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA):** (a) No, Sir. Also, the value of the entire block of chemical plant in the Cold Rolling Mill at Bokaro was Rs. 1.65 crores only and not Rs. 12 crores.

(b) No Sir.

(c) No case of corruption in these erections has come to the notice of the Government.

(d) Does not arise.

#### **Membership of Central Trade Union Organisations**

4837. **SHRI K. RAMAMURTHY:** Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state: What is the total membership of each of the following Central Trade Union Organisations as claimed by themselves and after verification by Government (a) INTUC (b) AITUC (c) HMS (d) CITU (e) HMP (f) BMS (g) UTUC and (h) UTUC (Lenin Sarani)?

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VERMA):** The claimed membership figures as on the 31st December, 1972 of the organisations concerned (barring AITUC and HMS, which did